

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324
IA(Com)- 186/2024
In
CP-84(ND)/2024

IN THE MATTER OF:

JITENDER KUMAR KHARBANDA

.....APPLICANT/PETITIONER

Vs

NEW METAL VISION PRIVATE LIMITED AND ANR.

.....RESPONDENT

SECTION

U/s 241-242

Order delivered on 08.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankit Jain, Ms. Shalaka Garg, Advocates.
For the Respondent : Mr. Amit Dhall Advocate along with
Mr. Akshay kr Advocate

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA(Com)- 186/2024:-

On the request made by Mr. Amit Dhall, Learned Counsel appearing for the Respondent (Applicant in the main matter) seeks time to bring the reply affidavit on record. Two days time granted.

Interim orders 29.04.2024 and 10.06.2024 shall continue till next date of hearing.

List the matter on **23.09.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**